

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3693

ANSWERED ON:20.03.2013

ROTATION POLICY IN APPOINTMENT POSTING

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Central Vigilance Commission (CVC) has issued instructions regarding compliance of a rotation policy in appointment/posting of officials to various sensitive posts;
- (b) if so, the posts which fall under the sensitive category in his Ministry;
- (c) whether the instructions of the CVC regarding the officials who are continuing on such posts for the last five years are being complied with;
- (d) if so, the posts regarding which the instructions of the CVC have not been complied with during the last five years; and
- (e) the action taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a):- Yes, Madam.

(b):- No post in the Ministry of Civil Aviation has been identified under sensitive category.

(c) to (e):- Do not arise. However, the Rotational Transfer Policy formulated by Department of of Personnel & Training is applicable in respect of CSS/CSSS Cadres of this Ministry.